

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated 13th November, 2017.

No. HCM.II/184/2015-Estt/4116: On the recommendations of the High Court of Meghalaya, the Governor of Meghalaya having been pleased to issue the Notification No. LJ(A)/23/85/Pt./364-A dated 13th November 2017 promoting the following Grade-III Judicial Officers as Grade-II Judicial Officers on *ad hoc* basis, the Chief Justice of the High Court of Meghalaya, in exercise of powers under Rule 7(B) of the Rules of High Court of Meghalaya, 2013 is pleased to post the promotee Judicial Officers as follows:

Sl. No.	Name	Present Posting	New Posting
1.	Smti. Rithelda Rymbai	I/C Deputy Director, SJA	Deputy Director, SJA
2.	Shri Kerbor Jinson Lyngdoh	Judicial Magistrate, Jowai	Chief Judicial Magistrate, Jowai
3.	Shri Chisak Gabil Momin	Judicial Magistrate, Williamnagar	Chief Judicial Magistrate, Ampati
4.	Shri Daniel S. Marbanang	Judicial Magistrate, Amlarem	Chief Judicial Magistrate, Tura
5.	Smti. Evalene Shabong	Judicial Magistrate, Nongpoh and I/C Chief Judicial Magistrate, Nongpoh	Full Time Secretary, District Legal Services Authority, Nongpoh
6.	Smti. Rane M Kharsyntiew	Judicial Magistrate, Nongpoh	Chief Judicial Magistrate, Nongpoh
7.	Smti. Anjeline Matti Pariat	Judicial Magistrate, Shillong	Full Time Secretary, District Legal Services Authority, Shillong
8.	Smti. Monica K Lyngdoh	Judicial Magistrate, Shillong	Chief Judicial Magistrate, Nongstoin

The above named Judicial Officers shall join their respective place of posting/transfer within seven days from the date of issuance of this Notification.

By Order,


REGISTRAR GENERAL

Memo.No. HCM.II/184/2015-Estt/ 4116 A Dated Shillong the 13th November, 2017.

Copy for information to:

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.

3. The Private Secretary to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
4. The Secretary to the Government, Law Department, Shillong with a request to issue necessary notifications as per applicable Acts, Rules and Regulations, etc.
5. The Accountant General (A&E), Shillong.
6. The Treasury Officer, Shillong/Tura/ Jowai/Williamnagar.
7. The District & Sessions Judge, Shillong/ Jowai/ Tura/ Williamnagar.
8. Smti. Rithelda Rymbai, I/C Deputy Director, SJA
9. Shri Kerbor Jinson Lyngdoh, Judicial Magistrate, Jowai
10. Shri Chisak Gabil Momin, Judicial Magistrate, Williamnagar
11. Shri Daniel S. Marbaniang, Judicial Magistrate, Amlarem
12. Smti. Evalene Shabong, Judicial Magistrate, Nongpoh and I/C Chief Judicial Magistrate, Nongpoh
13. Smti. Rane M Kharsyntiew, Judicial Magistrate, Nongpoh
14. Smti. Anjeline Matti Pariat, Judicial Magistrate, Shillong
15. Smti. Monica K Lyngdoh, Judicial Magistrate, Shillong
16. The Director, Printing and Stationery, Shillong for publication of the Notification in the next issue of the gazette.
17. The System Analyst, High Court of Meghalaya for uploading the same in the official web site.
18. Office file.


REGISTRAR GENERAL